(2)

NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/04/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/15/2016

NAME OF THE PETITIONER(S)

: S.SHANKAR

NAME OF THE RESPONDENT(S)

: CAPTAIN MEDIA PVT LTD + 21

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

[D. PERUMMA SARANYAN

For peliliones 142

<u>ORDER</u>

Shri D Peruman Saranyan, counsel for petitioner present and stated that the matter has been settled between the parties and sought time for filing memo for withdrawing the petition. No representation on behalf of the respondents. Time extended at request. Put up on 24.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)